

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**ORIGINAL APPLICATION No 98 of 2020 (SZ)**

**IN THE MATTER OF**

Tribunal on its own motion SUO MOTU

Based on the News item in the Dinamalar Chennai  
Edition dated .02.07.2020 , "If the encroachments are  
Removed totally, Narayanapuram Lake will become  
Source of drinking water"

... Applicant(s)

**With**

1. The Secretary to the Government of Tamil Nadu,  
Public Works Department,  
Secretariat, Fort St.George  
Chennai 600 009.

2. The Secretary to the Government of Tamil Nadu,  
Department of Environment,  
Govt. Secretariat, Fort St.George  
Chennai 600 009.

3. Additional Chief Secretary to the Government of Tamil Nadu,  
Municipal Administration and Water Supply Department,  
Govt. Secretariat, Fort St.George  
Chennai 600 009.

4. The Chairman,  
Tamil Nadu Pollution Control Board,  
No.76, Anna Salai , Guindy  
Chennai , Tamil nadu – 600 032

5. The District Collector,  
Chennai District,  
No.62, Rajaji Salai ,4<sup>th</sup> Floor  
Chennai , Tamil nadu – 600 001

6. Greater Chennai Corporation,  
Rep.by its Commissioner,  
Ripon Building,  
Chennai , Tamil nadu – 600 003

7.Chennai Metropolitan Water Supply and Sewerage Board,  
Rep.by its Managing Director,  
CMA Building, MRC Nagar,  
Chennai , Tamil nadu – 600 028  
(impleaded as additional 7<sup>th</sup> respondent on 01.10.2021)

....Respondent(s)



**EXECUTIVE ENGINEER  
CHENNAI METROPOLITAN WATER SUPPLY  
AND SEWERAGE BOARD  
CHINTADRIPET, CHENNAI-600 002.**



**SUPERINTENDING ENGINEER  
PROJECT-II  
CMWSS BOARD,  
CHENNAI-600 002.**

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No. of corrs: .....

**SUPERINTENDING ENGINEER  
PROJECT-II  
CMWSS BOARD,  
CHENNAI-600 002.**

**REPORT FILED ON BEHALF OF 7<sup>TH</sup> RESPONDENT**

I, P.Vijayalakshmi, D/o. P.Palanisamy, Hindu, aged 58 years working as Superintending Engineer (Project) II *inc* of Chennai Metropolitan Water Supply and Sewerage Board, Chennai do hereby solemnly affirm and sincerely state as follows:

1. I am the Superintending Engineer (P) II *inc* of the Chennai Metropolitan Water Supply and Sewerage Board, Chennai and 7<sup>th</sup> Respondent herein and well acquainted with the facts of the case from the connected files.
2. I humbly submit that in order of Hon'ble NGT No 98 dated 22.03.2022 relevant portion of the directions towards CMWSSB is extracted from Para No.4 & 6 as detailed below
3. "Para No. 04: The report of the CMWSSB also showed that certain streets have already been connected with the Under Ground Sewerage System (UGSS).As regards certain area is concerned, sewer lines have been laid and laying of pipeline will be taken up under ongoing Pallikaranai UGSS scheme for the left out streets. It is not mentioned as to what is the present stage and what is the time line within which it will be completed, so as to avoid discharge of sewage into the water body.
  - a) I humbly submit that with regard to this Hon'ble Tribunals query regarding timeline for completion of work, it is submitted that the work of "Providing Comprehensive Under Ground Sewerage scheme to Pallikaranai" is under Progress. The 4 nos of left out streets in Depot 188 will be completed by 31.08.2022. It is submitted that these streets are very narrow. Machineries cannot be operated ,hence only manual labour work is possible in these areas.
4. "Para No. 06: The CMWSSB is directed to file a detailed report with the timeline within which the project can be completed to avoid discharge of untreated sewage into the water body permanently.
  - a) I humbly submit that with regard to this Hon'ble Tribunals query regarding timeline for completion of work, it is submitted detailed report for this project is given below for your kind reference.
  - b) The details of "Comprehensive Under Ground Sewerage Scheme to Pallikaranai "carried out by Chennai Metropolitan Water Supply and Sewerage Board.
  - c) The Govt. has accorded administrative approval for "Providing Comprehensive Sewerage Scheme to Pallikaranai", vide G.O (D) No.544, MA&WS (TP2)Dept., dated 24.12.2009 for Rs.5861.00 lakhs.

CHENNAI-600 002  
CMWSS BOARD  
SUPERINTENDING ENGINEER  
PROJECT-II

  
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SUPERINTENDING ENGINEER  
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CHENNAI-600 002.

d) The original work was awarded on 07.12.2010. Due to slow progress of work, the Contract has been terminated on 21.11.2019. At the time of termination, the physical progress was 93%.

e) For the remaining 7% of balance works, the estimates were prepared as four packages and the revised administrative approval was obtained for Rs 39.30 crores. The Work Orders have been issued and the works are under progress.

The details of which are as follows:

**PACKAGE – I**

S.No.	Name of Component	BOQ Quantity	Zone 1	Zone 2	Zone 3	Zone 4
1	Sewer Line( in Km)	6.53	0.80	0.66	0.25	4.82
2	Machine Holes (Nos)	126	12	19	5	90
3	Pumping Main(Mts)	270	150	30	50	40
4	Trenchless Technology (Nos)	9	2	3	-	4

**Locations:**

Zone I - Mylai Balaji Nagar SPS

Zone II - Kamakodi Nagar SPS

Zone III - Vivekanandar Nagar SPS

Zone IV – SPS near Solid Waste Management (GCC)

**Works involved:**

1. Identifying and closing the gap works by laying DI pipes ranging from 100 mm dia to 800 mm dia. Laying of new pipelines & Construction of machine holes with depth ranging from 1.0 m to 5.5 m.
  2. Identification and laying the gap works in pumping main.
  3. Balance Civil & Electromechanical works in all the 4 SPS.
  4. Trenchless technology for pipe laying across the NH & culvert portion.
- In Highways Road i.e., Velachery Tambaram Road, the Gap Works and the Machine holes are to be identified by making trial pit method after getting Highways permission which consumes more time to complete the work.



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CHENNAI METROPOLITAN WATER SUPPLY  
AND SEWERAGE BOARD  
CHINTADRIPET, CHENNAI-600 002.**



**SUPERINTENDING ENGINEER  
PROJECT-II  
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**PACKAGE II to IV**

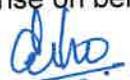
S.No.	Name of Component	BOQ Quantity	Zone 1	Zone 2	Zone 3	Zone 4
1	Collection system for Gap works (in Km)	2.72	0.51	0.70	0.80	0.71
2	Tracing and Cleaning of Machine Holes (Nos)	3527	389	1595	960	583

**Works involved:**

1. Tracing of Machine Holes at a depth ranging from 30cm to 75 cm from road level. For the depths more than 75 cm from road level Machine holes have to be identified by trial pit methods only, which take time in identifying the Machine Holes.
  2. Raising and Cleaning of Machine Holes and the flow test.
  3. Testing and Commissioning of entire project including the already laid Collection system for a length of 90 km , pumping main of 1.43 km length , 3508 nos Machine Holes.
- f) The expected date of completion for the entire Pallikaranai Underground Sewerage Scheme is 31.12.2023.

- I respectfully submit that , the decanting facility allows both private sewer lorries and sewer lorries operated by local bodies to discharge the septage collected from the septic tanks of residential and commercial establishments. The septage is being collected using sewer lorries and decanted at the decanting facility at Perungudi and Sholinganallur Sewage Treatment Plant (STP). The decanted sewage in these facilities is co-treated along with the sewage collected through the Under Ground Sewerage System at the existing Sewage Treatment Plants.
- I respectfully submit that , the area around the Narayanapuram Eri is unsewered area of Chennai City. The sullage water collected through side/storm drain is maintained by GCC. It is to be pointed out that penal action on polluters is being undertaken by GCC under clause (5) of section 202 R/W sec R/W 351(1) scheme of CC II Storm Water Drains within GCC limits.

It is therefore humbly prayed that, this Hon'ble Tribunal may be pleased to accept my response on behalf of the Board and thus render justice.

  
EXECUTIVE ENGINEER  
CHENNAI METROPOLITAN WATER SUPPLY  
AND SEWERAGE BOARD  
CHINTADRIPET, CHENNAI-600 002.

Solemnly affirmed at Chennai on this

5<sup>th</sup> Day of July 2022 and signed

his name in my presence

  
SUPERINTENDING ENGINEER  
PROJECT-II  
CMWSS BOARD,  
CHENNAI-600 002.

Before Me

  
48/2021.

Advocate, Chennai  
I. Rollence Samuel.  
57, LC, MHC, CH-104.

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Tamil Nadu,  
Public Works Department,  
Secretariat, Fort St.George  
Chennai 600 009 &  
7 Others

**REPORT FILED ON BEHALF OF THE 7<sup>th</sup>  
RESPONDENT**

**Mr. GAUTAM S RAMAN**

**Counsel for 7<sup>th</sup> Respondent**